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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/16/2016
NAME OF THE PETITIONER(S) : S. ALAGURAJAN
NAME OF THE RESPONDENT(S) : M/s CHERAN HOTELS PVT LTD + 11
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	J. MANOGAR	R.10 and 11	
2.	S. Aravindan for for Mandal & Associates	Counsel for R1, 3, 8 & 9	
3.	Sandeep Kumar for Cibi Vishnu	Counsel for Petitioner	
4.	K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for Respondent No. 7	
5.	K. RAMESH Rajm. Ramalingam & Associates	Counsel for Respondent & Respondent No. 7	

9578/45308.

ORDER

Shri Sandeep Kumar, proxy representing counsel for petitioner present. Shri S Aravindan, counsel for R1 to R3, R8 & R9, Shri K Ramesh, counsel for R4, Shri G V Mohan Kumar, counsel for R7 and Shri J Manogar, counsel for R10 & R11 are present. This matter is directed to be posted alongwith TCP/204/2016. Put up on 04.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)